

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 05th October, 2024

No.HC.VII-05/2023 / **10234** /A. Shri Proshanta Dev Roy, Stenographer Grade-II, Office of the District & Sessions Judge, Udalguri, is transferred and posted against the vacant post of Stenographer Grade-II, in the Office of the District & Sessions Judge, Kamrup (M), Guwahati.

No.HC.VII-05/2023 / **10235** /A. Shri Mimo Singha Roy, Stenographer Grade-III, Office of Chief Judicial Magistrate, Nagaon, is transferred and posted against the vacant post of Stenographer Grade-III, in the Office of the District & Sessions Judge, Kamrup, Amingaon.

No.HC.VII-05/2023 / **10236** /A. Smti Mayurakshee Kalita, Stenographer Grade-III, Office of Chief Judicial Magistrate, Nagaon, is transferred and posted against the vacant post of Stenographer Grade-III, in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati

No.HC.VII-05/2023 / **10237** /A. Smti Tanbhi Goswami, Stenographer Grade-III, Office of Chief Judicial Magistrate, Nagaon, is transferred and posted against the vacant post of Stenographer Grade-III, in the Office of Presiding Officer, STAT, Assam & Member, MACT No.1, Kamrup (M), Guwahati.

By Order,
Sd/-Chatra Bhukhan Gogoi,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023 / **10238 - 10254** /A.

Dated 05.10.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Udalguri. He is requested to release Shri Proshanta Dev Roy, Stenographer Grade-II in order to enable him to join at his new place of posting immediately.
5. The Chief Judicial Magistrate, Nagaon. He is requested to release Shri Mimo Singha Roy, Stenographer Grade-III, Smti Mayurakshee Kalita, Stenographer Grade-III, & Smti Tanbhi Goswami, Stenographer Grade-III in order to enable them to join at their new place of posting immediately.
6. The District & Sessions Judge, Kamrup (M), Guwahati for information and necessary action.
7. The District & Sessions Judge, Kamrup, Amingaon, for information and necessary action.
8. The Presiding Officer, STAT, Assam & Member, MACT No.1, Kamrup (M), Guwahati, for information and necessary action.
9. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information and necessary action.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.

11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
14. Shri Proshanta Dev Roy, Stenographer Grade-II, Office of the District & Sessions Judge, Udalguri.
15. Shri Mimo Singha Roy, Stenographer Grade-III, Office of Chief Judicial Magistrate, Nagaon.
16. Smti Mayurakshee Kalita, Stenographer Grade-III, Office of Chief Judicial Magistrate, Nagaon.
17. Smti Tanbhi Goswami, Stenographer Grade-III, Office of Chief Judicial Magistrate, Nagaon.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI